

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.**

REVISED CAUSE LIST FOR 05/09/2018 (WEDNESDAY)

S.No.	File No.	Case Particulars	Purpose
1	535	Mr. Rajagopal s/o Late Munivenkatappa	Production of encumbrance and arguments
2	536	Mr. K. Muniraju s/o Late Kempanna	Production of encumbrance and arguments
3	537	Mr. S. Satish s/o Subbe Gowda	Production of encumbrance and arguments
4	545 (For review of order dated 26/03/2018 File No. 241/1)	Lotus Agricultural & Marketing Co-operative Society Limited	Arguments
5	542 Vols 1 to 3	Mr. K. Muniraju and 3 others	Production of documents and arguments
6	541	Mr. K. Muniraju s/o Late Kempanna <i>Dr. Mahesh</i>	Production of documents and arguments